

IN THE HIGH COURT OF BOMBAY AT GOA**CRIMINAL MISC. APPLICATION (BAIL) NO.3 of 2021**

Chinedu Monday Nwafor

... Applicant

Versus

State & Anr.

... Respondents

Shri T. George John, Advocate for the Applicant.

Shri S.G. Bhobe, Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 5 January 2021****P.C. :**

Given the technical faults, as the applicant's counsel pleads, he wants to withdraw this bail application with the Court's leave to file a fresh one.

2. Leave granted. As a result, the bail application is dismissed as withdrawn.

DAMA SESHADRI NAIDU, J.

NH